CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK, ORDER SHEET

COURT NO. : 126/02/2020C.P./260/45/2017 O.A./260/29/2015DURYADHAN KANDI

-V/S-

N K SINHA AND ORSITEM NO:50FOR APPLICANTS(S) Adv. :Mr.B.Rout

FOR RESPONDENTS(S) Adv.:Mr.A.C.Deo

Notes of The Registry	Order of The Tribunal Both the learned counsels are present.				
	Mr.A.C.Deo, learned respondents submitted report has already beer on the learned counsel	that the compliance filed and copy served			
	In view of the compliance report the CP is dropped. Notices are discharged.				
	The applicant will be at liberty to approach this Tribunal afresh as per law if further grievances subsist. Copy of this order be handed over to both the learned counsels.				
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)			
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